

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 309 of 2013

Dated : 1st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hubli Electricity Supply Company Ltd. ... Appellant(s)

Versus

M/s Parrys Sugar Industries Ltd. Respondent(s)

Counsel for the Appellant(s) : Mr. Shodan Babu

Counsel for the Respondent(s): Proxy counsel for Respondent

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing before the **Chennai Circuit Bench on 13.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt